

SCHEDULE II
FORM B
PUBLIC ANNOUNCEMENT
(Under Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)
FOR THE ATTENTION OF THE STAKEHOLDERS OF
SBS TRANSPOLE LOGISTICS PRIVATE LIMITED

Sl. No.	PARTICULARS	DETAILS
1.	Name of Corporate Debtor	SBS TRANSPOLE LOGISTICS PRIVATE LIMITED
2.	Date of incorporation of Corporate Debtor	August 30, 2004
3.	Authority under which Corporate Debtor is incorporated/ registered	Registrar of Companies (NCT of Delhi) under Companies Act, 1956
4.	Corporate Identity No. / Limited Liability Identity No. of Corporate Debtor	U63013DL2004PTC128680
5.	Address of the registered office and principal office (if any) of Corporate Debtor	<u>Registered Office:</u> A-173, 1 st Floor, Road No.4, Street No.10, Mahipalpur Extn., New Delhi – 110037
6.	Date of closure of Insolvency Resolution Process	December 16, 2020
7.	Liquidation commencement date of Corporate Debtor	December 16, 2020
8.	Name and registration number of the insolvency professional acting as liquidator	<u>Name:</u> Mr. Mohan Lal Jain <u>Registration Number:</u> IBBI/PA-002/IP-N00006/2016-17/10006
9.	Address and e-mail of the liquidator, as registered with the Board	<u>Address:</u> F-2/28, Sector-15, Rohini, New Delhi-110089 <u>Email Id:</u> ml_jain@sumedhamanagement.com
10.	Address and e-mail to be used for correspondence with the liquidator	<u>Address for Correspondence:</u> C/o Sumedha Management Solutions Private Limited B-1/12, 2 nd Floor, Safdarjung Enclave, New Delhi-110029. <u>Contact Number:</u> 011-4165 4481/85 <u>Email Id (Process specific):</u> <u>liquidator.sbstranspole@gmail.com</u>
11.	Last date for submission of claims	January 15, 2021

Notice is hereby given that the Hon'ble National Company Law Tribunal, New Delhi Bench - II has ordered the commencement of liquidation of M/s SBS Transpole Logistics Private Limited on December 16, 2020.

The stakeholders of M/s SBS Transpole Logistics Private Limited are hereby called upon to submit their claims with proof on or before January 15, 2021, to the liquidator at the address mentioned against Item No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means in their respective forms. For applicable forms, please refer the website of corporate debtor at www.sbstranspole.in and also available at <https://www.ibbi.gov.in/home/downloads>

Submission of false or misleading proofs of claim shall attract penalties.

Date: 20.12.2020
Place: New Delhi

Sd/-
Mohan Lal Jain
Liquidator
In the matter of SBS Transpole Logistics Private Limited
Reg. No. IBBI/PA-002/IP-N00006/2016-17/10006

For SBS Transpole Logistics Pvt. Ltd.


Authorised Signatory
(MOHAN LAL JAIN)
LIQUIDATOR
Reg. No. IBBI/PA-002/IP-N00006/2016-17/10006